

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2437
TO BE ANSWERED ON 13th FEBRUARY 2026**

CONDITION OF SITAPUR DISTRICT HOSPITAL

†2437. SHRI RAKESH RATHOR:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the fact that Sitapur District Hospital is in a dilapidated condition presently and there is a severe lack of adequate modern health facilities;
- (b) whether the Government is aware of the fact that due to non-availability of a dedicated cardiac unit in the said hospital, critical patients are referred to Lucknow resulting in many cases of patients dying en-route due to lack of timely treatment;
- (c) the current status of necessary laboratory, screening and other diagnostic facilities required for examination and treatment of heart disease and other serious diseases; and
- (d) the steps being taken by the Government to upgrade the cardiac unit, modern laboratory and overall health infrastructure in the said hospital along with the timeline fixed for its completion?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) & (b): Health is a state subject, the primary responsibility of providing healthcare services lies with the respective State/UTs. However, the Ministry of Health and family Welfare provides technical and financial support to the States / UTs to strengthen the public health care system, based on the proposals received in the form of Program Implementation Plans (PIPs) under National Health Mission Scheme. The Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms and available resources. The details of health facilities initiated or on-going across all the States/ UTs including Uttar Pradesh can be accessed on the following link to RoPs in the Ministry's Website:

<https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

The government has implemented the Indian Public Health Standards (IPHS) to improve health infrastructure, medicines, equipment, human resources and services in public health facilities, and provide uniform, high-quality health services across all states. These standard adopts an outcome-driven approach providing guidance on Infrastructure, Human Resources, Drugs, Diagnostics, Service Delivery, and Governance requirements for delivering health services at health facilities.

As per the information provided by State Government of Uttar Pradesh, Primary treatment for heart disease is provided by specialist physicians at the District Hospital, Sitapur. Facilities for diagnostics and availability of medicines related to heart disease are in place.

(c) & (d): Under Free Diagnostic Services Initiative (FDSI) free of Cost diagnostic services are being provided at the public health facilities. The public health facilities are equipped adequately with essential and desirable critical-care equipment and diagnostic infrastructure for service delivery as per norms, at all public health facilities commensurating with trained specialist manpower.

Further, Government of India has several schemes to address healthcare infrastructure gap in all the States/UTs including Uttar Pradesh in the country in addition to National Health Mission namely Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM and Fifteenth Finance Commission (FC-XV).
